

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No.2(ND) /2015

**ATTENDANCE-CUM-ORDERSHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 24.04.2017.**

NAME OF THE COMPANY: Royal Club of India Limited

**SECTION OF THE COMPANIES ACT: u/s 397/398 of the Companies
Act,1956**

Sl. No.	Name	Designation	Representation	Signature
1.	Ganwan Sumvedi	Advocate	Petitioners	Ganwan Sumvedi
2.	Shahid Kazam	Adv	Respondents	JL.

Order dated 24.04.2017

CP No. 2(ND) 2015 Royal Club of India Limited

Parties are represented by their respective counsel. The counsel for petitioner seeks time to file comments/objection if any, towards valuation report. Hence further two weeks time is granted; as a last opportunity for filing the same. A copy of the report/comments filed if any be served to opposite counsel in advance.

List the matter on 12.05.2017.


SH. H.P. CHATURVEDI (Judicial Member)